[RAJYA SABHA]

1	2	3	4	5
17.	Rajesh Bansal	SAG	NON CSS	3 years
78.	Bolewar Babu	JAG	NON CSS	3 years
79.	S. K. Singh	JAG	CSS	5 Years
30.	Kapil Chaudhary	JAG	CSS	5 years
81.	Kalu Ram Meena	JAG	CSS	5 years
32.	Dr. H. B. Panda	JAG	NON-CSS	5 years
33.	P. S. Lingeswara Swami	STS (NF)	CSS	4 Years
34.	Lokesh Bajpai	JAG	CSS	5 years
35.	Jyoti Mehta	SAG	CSS	5 years
36.	Naval Kishor	JAG	CSS	5 years
37.	Koushik Chakraborty	STS(NF)	CSS	4 Years
38.	N. N. Nareendra	JAG	NON CSS	3 years
39.	Sanjay Krishna Navahale	STS(NF)	CSS	4 years
90.	Provash Ranjan Biswas	JAG	CSS	5 years
91.	D. Rajeev	STS(NF)	NON CSS	3 years
92.	K.Vijaya Dat	JAG	CSS	3 years
93.	Arti C Srivastava	SAG	CSS	3 years
94.	Narendra Singh	STS	NON CSS	3 years
95.	Kumar Ambedkar	STS	NON-CSS	3 years
96.	Srikara Pradhan	SAG	NON CSS	3 years
97.	Rajiv Srivastava	SAG	NON CSS	5 years
98.	Rashmi Sinha	JAG	NON CSS	5 years
99.	Jyoti Prakash Dash	SAG	NON CSS	3 years

Airborne warning system

1452. SHRIANIL DESAI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in order to keep the country safe, air defence system needs to be always in ready mode;

(b) whether Air Force has sufficient airborne warning system to detect approaching enemy aircraft; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) In order to safeguard against aerial threats, air defence system needs to be consistently in a mode of readiness. The Indian Air Force (IAF) is suitably equipped, trained and organized to cater for the threat environment that exists and is ready to meet the role assigned to it.

Review of defence procurement procedure

1453. SHRIA.K. SELVARAJ: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is considering to review the Defence Procurement Procedure (DPP);

(b) if so, the details thereof;

(c) whether it is also a fact that Government has constituted a committee to review the Defence Procurement Procedure (DPP), 2016 and the Defence Procurement Manual, 2009;and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) Yes, Sir. Government has planned to review the Defence Procurement Procedure (DPP). In this regard, a Review Committee has been constituted on 16.08.2019 under the Chairmanship of the Director General (Acquisition) to align and standardise the procedure for Defence Capital Acquisitions as given in DPP-2016 and Defence Revenue Procurements as given in Defence Procurement Manual (DPM)-2009 with the objectives of simplifying and synergising both procedures, facilitating greater participation of Indian industry, optimising life cycle support for equipment and supporting "Make-in-India" initiative.

Defence equipment developed by DRDO

1454. SHRI PARIMAL NATHWANI: Will the Minister of DEFENCE be pleased to state:

(a) the Total number of defence equipment developed by Defence Research and Development Organisation (DRDO) and other Indian institutions during the last three years;

(b) the percentage of the Total number of defence export equipment that were indigenously produced during the said period; and